

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. C.P.(IB)-356(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Edelweiss Asset Reconstruction Company
Limited**
V/s
Dharmesh Jain

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Nausher Kohli a/w Adv. Mrunali Lanjewar appeared for the Respondent/Personal Guarantor. None has appeared on behalf of the Petitioner nor any substitution application has been filed as stated in the order dated 19.03.2024. List this matter on **30.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)